## GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:532 ANSWERED ON:30.04.2015 POWER PROJECTS BY DVC Ray Dr. Ravindra Kumar

## Will the Minister of POWER be pleased to state:

- (a) the details of the power generating plants established/proposed to be established by the Damodar Valley Corporation (DVC);
- (b) whether the DVC power plants are able to generate the targeted quantity of power;
- (c) if so, the power generated during the last three years along with the criteria laid down for its distribution;
- (d) whether there has been some complaints in regard to the distribution of power and transportation of ash in these plants; and
- (e) if so, the details thereof along with action taken thereon?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) to (e): A Statement is laid on the Table of the House.

## **STATEMENT**

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 532 TO BE ANSWERED IN THE LOK SABHA ON 30.04.2015 REGARDING POWER PROJECTS BY DVC.

- (a) to (c): As per the 4th Proviso of Section 14 of Electricity Act, 2003, DVC is a Deemed Licensee and can Generate, Transmit and Distribute Electricity in its Command Area falling under two contiguous States of West Bengal and Jharkhand. Accordingly, DVC supplies power to its consumers in the Command Area. After fulfilling the power demand of the consumers in the Command Area of West Bengal and Jharkhand, DVC also supplies power to beneficiaries through Open Access. The details of power projects along with the generation /distribution during last three years are given at Annex-I and Annex-II.
- (d): No, Madam.
- (e): In view of (d) above, the question does not arise.